

(2024) 08 SIK CK 0014**Sikkim High Court****Case No:** Writ Petition (C) No. 24 Of 2024

Karmapa Charitable Trust And
Others

APPELLANT**Vs**

State Of Sikkim And Others

RESPONDENT**Date of Decision:** Aug. 1, 2024**Hon'ble Judges:** Meenakshi Madan Rai, J**Bench:** Single Bench**Advocate:** K. K. Rai, B. Sharma, Sajal Sharma,, Norden Tshering Bhutia, Puja Kumari Singh, S. K. Chettri, Shakil Raj Karki, Sujan Sunwar, Sonam P. Tamang**Judgement**

Meenakshi Madan Rai, J

Heard Learned Senior Counsel for the Petitioners.

Issue Notice to the Respondents.

Learned Government Advocate is present for the State-Respondents No.1 and 2 on advance Notice and waives formal Notice.

Let Notice be issued to Respondent No.3

Requisites be filed within three days.

List on 16-08-2024.